

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 18 of 2017**

**IN THE MATTER OF:**

Ujjawal Narain & Anr.

...Appellants

Versus

Goel Enclave & Ors.

...Respondents

**Present**

**For Appellants:**

**For Respondents: Mr. Gursat Singh and Mr. Lav Kumar Agarwal,  
Advocates for MVVNL.**

**Mr. Motilal Yadav, Advocate for Respondent Nos.1  
to 4.**

**Mr. Abhishek Chaudhari, Advocate for Respondent  
No.7.**

**ORDER**

**23.01.2020** Due to paucity of time, the matter could not be taken up.

Post this Appeal 'for hearing' on **25<sup>th</sup> February, 2020.**

[Justice S. J. Mukhopadhaya]  
Chairperson

[Shreesha Merla]  
Member (Technical)